

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA 89& 90 of 2017 in CP No. 25/241/HBD/2017
NAME OF THE COMPANY	Hyderabad Securities and Enterprises Limited
NAME OF THE PETITIONER(S)	Ennes Capitals Private Limited
NAME OF THE RESPONDENT(S)	Hyderabad Securities and Enterprises Limited
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ramswaroop Agarwal	Petitioner	9263332109	Ram

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for R14-17	surya.corporate.lawyer@gmail.com 9849866556	Y. Sur
Divya Datla	Counsel for R1 to R13	datladivya.raju@gmail.com 9440192334	Divya

Heard Mr.Ramswaroop Agarwal, representing Petitioner, and Mr.Y.Suryanarayana, Sr.Counsel for Respondent Nos. 14 to 17 and Mrs.Divya Datla, learned counsel for the Respondent Nos.3, 5 to 13.

Mr.Ramswaroop Agarwal, Rep. Petitioner submit that due to the personal inconvenience of the Dr.S.V.Ramakrishna, case may be adjourned. Post the case on 20.12.2017


Member (Technical)


Member (Judicial)